

SUNITHA GANDHAM
REGISTRAR (VIGILANCE)
FAC. REGISTRAR (ENQUIRIES)



AMARAVATI
Date: 14.03.2023

R.O.C.NO.178/OP CELL-E/2020

To

The Registrar (IT-cum-CPC),
High Court of Andhra Pradesh,
Amaravathi.

Sir,

Sub: District Judiciary – Letter received from the Joint Secretary & Legal Adviser, Department of Legal Affairs, New Delhi forwarding D.O.Lr.No.A-60011(6)/20/2016-Admn.III(LA), date 14.05.2020 of Secretary, Department of Legal Affairs, along with copy of the Notification dated 29.04.2020 published in Gazette of India-Requested to furnish data relating to Commercial Courts in the prescribed format and update the same in the official website of the High Court - Monthly Information furnished – Regarding.

Ref: High Court's letter in ROC.No 248/SO/2020, dated 03-02-2020 from the Registrar General, High Court of Andhra Pradesh.

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Adverting to the subject and references cited, I am herewith furnishing the information with regard to Institution, disposal and pendency of Commercial cases filed under Commercial Courts Act, in the Commercial Courts of Vijayawada in Krishna District and Visakhapatnam for the month of **February, 2023** in the State of Andhra Pradesh in the prescribed format and update the same in the official website of the High Court.

*no office to attend w
copyed,*



Yours sincerely,

Sunitha
14.03.23

REGISTRAR (VIGILANCE)
FAC.REGISTRAR (ENQUIRIES)

Encls: Prescribed format

			CEP 2/2022	M/s Bagadia Brothers Port Pvt. Ltd. Vs. Visakhapatnam Port Trust (The Board of Trustees Visakhapatnam Port Trust)	Sri. M. Ramdas for Petitioner Vs. Sri. T.V.S.K. Kanakaraju for JDR.1	14.02.2022	No	06.02.2023	357 days	Contested	-	-	U/Or.21 R.43 & 64 of CPC
			CAOP 49/2017	M/s. Monnet Ispat and Energy Vs. M/s. Rashtriya Ispat Nigam Limited-R1, Arbitrators-R2 to R4	Sri. V. Ravindra Prasad for Petitioner Vs. Sri. A. Srinivas for R1	23.03.2019 (Received by transfer) (Date of Registration at Hon'ble PDJ Court, VSP on 19.03.2015	Not Applicable	08.02.2023	2883 days	Contested	-	-	U/Sec.34 of the Arbitration and Conciliation Act, 1996.
			CAOP. 02/2019	M/s. Monnet Ispat and Energy Vs. M/s. Rashtriya Ispat Nigam Limited-R1, Arbitrators-R2 to R4	Sri. V. Ravindra Prasad for Petitioner Vs. Sri. A. Srinivas for R1	23.03.2019 (Received by transfer) (Date of Registration at Hon'ble PDJ Court, VSP on 19.03.2015	Not Applicable	08.02.2023	2883 days	Contested	-	-	U/Sec.34 of the Arbitration and Conciliation Act, 1996.
			COS 6/2022	M/s. N.R. Constructions Vs. State of A.P (D1), The A.P. State Housing Corporation Limited (D2), The Chairman, A.P.State Corporation Limited (D3)	Sri. Ch. Prabhakara Rao & M.A. Hussain, Advocate for Plaintiff Vs. Government Pleader for D1 to D3	18.06.2022 (Received by transfer) (Date of Registration at Hon'ble PDJ Court, Vsp on 30.04.2008	No	22.02.2023	5411 days	contested	-	-	Or.VII R.1 Sec.26 of CPC
			COS 7/2022	M/s. N.R. Constructions Vs. State of A.P (D1), The A.P. State Housing	Sri. Ch. Prabhakara Rao & M.A. Hussain, Advocate for Plaintiff	18.06.2022 (Received by transfer) (Date of Registration	No	22.02.2023	5411 days	contested	-	-	Or.VII R.1 Sec.26 of CPC

				Corporation Limited (D2), The Chairman, A.P. State Housing Corporation Limited (D3)	Vs. Government Pleader for D1 to D3	at Hon'ble PDJ Court, Vsp on 30.04.2008								
			COS 22/2017	The New India Assurance Co. Ltd. (P1) M/s. Hindalco Industries Limited (P2) Vs. M/s. PBL Transport corporation Pvt. Ltd.,	Sri. B.V. Ramanjaneyara o for Plaintiff Vs. Sri. M. Ramdas for Defendant	23.03.2019 (Received by transfer) (Date of Registration at Hon'ble PDJ Court, Vsp on 29.06.2015	No	24.02.2023	2797 days	contested	-	-		Or.VII R.1 Sec.26 of CPC

* N.B.: Since pre-mediation U/s 12A of the Commercial Courts Act, applicable to the suits only and the same is not applicable for Commercial Arbitration Original Petitions (CAOP).

FORM 7
SUMMARY OF COMMERCIAL CASES DURING THE MONTH OF FEBRUARY, 2023.

SL. No.	Court	District	Total number of cases pending on the 1 st day of the month 01.02.2023	Total number of cases instituted/transferred during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month 28.02.2023
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	65	4	1	68
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	183	13	12	184


REGISTRAR (VIGILANCE)
FAC. REGISTRAR (ENQUIRIES)

PRESCRIBED FORMAT

FORM 1
LIST OF CASES E-FILED DURING THE MONTH OF FEBRUARY, 2023.

SL.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate Email Id	Date of Registration	Date of E-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--	--	--

FORM 2
LIST OF CASES IN WHICH E-PAYMENT OF COURT FEES WAS MADE DURING THE MONTH OF FEBRUARY, 2023.

SL. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--

FORM 3**LIST OF CASES IN WHICH ELECTRONIC SERVICE OF PROCESS HAS TAKEN PLACE DURING THE MONTH OF FEBRUARY, 2023.**

SL. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--

FORM 4**LIST OF TOTAL NO. OF CASES RANDOMLY ALLOCATED DURING THE MONTH OF FEBRUARY, 2023.**

SL. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	--	--	--	--

FORM 5
LIST OF CASES IN WHICH CASE MANAGEMENT HEARING WAS HELD DURING THE MONTH OF FEBRUARY, 2023.

SL. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	COS.10/2022	M/s J D Aqua Traders Vs Kanaka Durga Aqua Traders	PLG Vs GNR	24.06.2022	15.02.2023
2.	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	COS 17/2018	M/s.I.S.N. Raju Infrastructure Private Limited Vs. M/s.Unitech-NCC (JV) a Joint venture of Unitech Limited and 4 others	Sri. B.A. Raja Rao, Advocate for Plaintiff Vs. Sri. S. Suryanarayana-D1, Sri. S. Narayana-D2, Exparte-D3 Sri. K. Madhusudana Rao-D4,	23.03.2019 (Received by transfer) (Date of Registration at Hon'ble PDJ Court, VSP on 28.12.2018)	01.02.2023
			COS 11/2020	M/s.Buildtech Infra Vs. M/s.System Engineers cutting and welding private limited	Sri. J. Suresh Chandra Reddy Vs. Sri. B.V. Ramanjaneya Rao	20.03.2020	01.02.2023
			COS 3/2020	M/s. Suresh Surgicals Vs. Ellenbarrie Industrial Gases Limited (EIGL)	Sri. M. Hari Mehar Vs. Sri. V. Satish	28.01.2020	10.02.2023
			COS 6/2020	M/s. Kantipudi Steels Pvt. Ltd Vs. M/s. Narra Constructions Pvt. Ltd.	Sri. M. Sambasiva Rao Vs. Sri. PVS KS Sastry	06.03.2020 (Received by transfer) (Date of Registration at Hon'ble PDJ Court, VSP on 08.09.2017)	15.02.2023
			COS 10/2022	M/s.C-Star Engineers and Contractors (C-180) Vs. IDMC Limited and two others	Sri. C.S.Sekhar and Sri. K. Sreenivas Vs. Sri. P. Nookaraju	12.08.2022 (Received by transfer) (Date of Registration at Hon'ble PDJ Court, VSP on 21.07.2015)	15.02.2023

			COS 17/2017	M/s.Green mint India Agritech Private Limited Vs. The Government of India and 08 others	Sri. K. Koteswara Rao for plaintiff Vs. Exparte-D1 to D6, Government Pleader-D2 to D4 Sri. S.Moinuddin-D5, Sri. M. Ramdas-D7, Sri. G.R.K.P-D8, Sri. C.V.Veerabhadra Rao-D9	23.09.2019 (Received by transfer) (Date of Registration at Hon'ble PDJ Court, VSP on 07.12.2017)	17.02.2023
			COS 7/2019	The India Fruits Pvt. Ltd Vs. M/s. Shilpa Electrification-D1, Kadiyam Nageswara Rao-D2, Kadiyam Sarva Rao-D3 Kadiyam Venkata Subba Lakshmi-D4, Pentapati Sivarama Reddy-D5	Sri. M. Siva Subba Rao Vs. Sri. N. Ramesh Kumar-D1 to D4 Sri. Ch. Ravi-D5	30.07.2019	28.02.2023

FORM 6
CONTESTED COMMERCIAL CASES DISPOSED DURING THE MONTH OF FEBRUARY, 2023.

SL. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Name of Disposal (Contested/ settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--	--	--	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CEP 7/2021	Valency International Pte Ltd Vs. M/s. Rashtriya Ispat Nigam Ltd	Sri. M. Ramdas for petitioner Vs. Sri. A. Srinivas for Respondent	05.11.2021	No	06.02.2023	458 days	Contested	-	-	U/Or.21 R.43 & 64 of CPC